

NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI
CAUSE LIST – COURT NO.2

Hon'ble Shri Justice M.S. Nambiar
Judicial Member

Date: 26-10-2017
Time: 10.30 am

Hon'ble Shri P.S. Rao
Expert Member

Sl. No	Case No.	Parties	Counsel for Parties	Remarks
1	Application No.235 of 2017(SZ)	P.K.Dhananjayan Tiruvannamalai Vs The State rep.,by Home Secretary, Home Department, Secretariat, Chennai and 6 others	M/s. K.Narayanan Counsel for Applicant	For Admission
2	M.A.No.158 of 2017(SZ) IN Application No.129 of 2017(SZ)	Federation of Apartments Association Bengaluru, Rep.,by its General Secretary, Mr.Shivakumar.S Bangalore Vs State of Karnataka Rep.,by the Chief Secretary to Government Vidhana Soudha, Bangalore and 4 others	M/s.Shivakumar.S Party - In – Person M/s. Devraj Ashok for R1,R2,R5 M/s. M.R.Gokul Krishnan for R3 M/s.TNC.Kaushik for R4	For Reply
3	Application No. 51 of 2016(SZ)	Suo motu Application News item Published in the Times of India Chennai Edition dated 7.3.2016 (Dumping building debris behind Pallikaranai Marsh land) Vs The Principal Secretary to the Government, Dept. of Environment and Forests, Chennai and 8 others	M/s. M.K Subramanian for R1,R2 M/s. Azhagamperumal for R3 M/s. Suryaprakash for R4 M/s. Janakiraman for R5 M/s.S.Seralathan & K.R.Swaminathan for R6 M/s. E.Manoharan for R7,R8 & R9	For Report

4	Application No. 83 of 2014 (SZ)	V. Meghanathan, Nanmangalam, Chennai Vs The Chief Secretary, Govt. of Tamil Nadu, Chennai-9 and 13 others	M/s. A. Swamynathan Counsel for Applicant M/s. E.Manoharan for R1, R3 and R7 M/s M.K. Subramanian for R2, R4, R5,R8 to R11 M/s. R. Suryaprakash for R6 M/s. Yasmeen Ali for R13 M/s. M.Sumathi for R14	For Rejoinder
5	Appeal No. 103 of 2013 (SZ)	M/s. DLF Ltd, Bangalore. Vs The Chairman, KSPCB, Bangalore & others	M/s.Dua Associates Counsel for Appellant M/s.M.R. Gokul Krishnan for R1	For hearing
6	Application No. 422 of 2013 (SZ)	L.G. Saha Devan, Thambu Chetty Street, Chennai Vs Union of India, Rep. by its Secretary to Government, MoEF, New Delhi & 13 others	M/s.A.Yogeswaran Counsel for Applicant M/s.M.Sumathi for R1 M/s. Vijayamahanath for R2, R3 & R4 M/s Ramasubramanian Associates for R5 & R6 M/s. Rita Chandrasekhar for R10 M/s M.K. Subramanian E.Manoharan for R7 to R9,R11,R12 & R13 M/s.Su.Srinivasan for R14	For Arguments
7	Application No.187 of 2015 (SZ)	J.Jayaveeran, Porur, Chennai. Vs The Secretary to Govt Public Works Department, Fort St.George, Chennai and 5 others	M/s.S.P.Hari Krishnan Counsel for Applicant M/s.M.K.Subramanian, E.Manoharan for R1 to R3 M/s. BFS Legal P.V. Bala Subramaniam for R4 M/s.H.Yasmeen Ali for R6	For Arguments
8	Application No.247 of 2016(SZ)	I.H.Sekar Injambakkam, Chennai - 600 115 Vs The Secretary, Department of Forest and Environment, Government of Tamil Nadu Chennai and 5 others	I.H.Sekar Party in Person M/s. M.K.Subramanian, E. Manoharan for R1 to R5 M/s.Menon, Karthik, Mukundan Neelakandan for R6	For Arguments

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Registrar